

promotional quotas of Class III clerical staff of the Railways, as promised by his predecessor, in a statement made on the 7th January, 1969 ;

(b) whether any concrete steps have been taken to provide necessary relief to employees who have reached the maximum of their pay scales for some time, as promised by him on the 19th February, 1969 ; and

(c) if the answers to parts (a) and (b) above in the affirmative the nature of steps taken ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (c). Necessary data covering the numerous categories of Railways employees have been collected and are under detailed investigation with a view to evolving specific measures necessary in respect of each category.

Upgrading of posts in mechanical workshop at Samastipur

9522. **BHOGENDRA JHA :** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 6439 on the 15 April, 1969 and state :

(a) whether financial implications regarding upgrading of posts in Mechanical workshop at Samastipur in Bihar have since been worked out and decision taken thereon ; and

(b) if so, the details thereof ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Not yet.

(b) Does not arise.

Abolition of Posts of Commercial Clerks in Madurai (Division (S. Rly.))

9523. **SHRI R.K. AMIN :** Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2550 on the 11th March, 1969 regarding abolition of posts of Commercial Clerks in Madurai Division (S. Rly.) and state :

(a) the names of the stations from which the posts of Commercial Clerks were surrendered by the Committee of three officers consisting of Divisional Personnel Officer, Divisional Commercial Superintendent and Divisional Accounts Officer ;

(b) the names of the stations examined by the Committee along with the complete work load worked cut and the justification of the requirement of staff ;

(c) whether Government have received a representation from the All India Railway Commercial Clerks Association against withdrawal of the posts ;

(d) if so, the details thereof ; and

(e) the action taken by Government thereon ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) to (c). The information is being collected and will be on the Table of the House.

Lok Sabha Bye-Election in Banas Kantha Constituency of of Gujarat

9524. **SHRI NAMBIAR :**
SHRI BHOGENDRA JHA :
SHRI YASHPAL SINGH :
SHRI A. SREEDNARAN :
SHRI KIKAR SINGH :
SHRI ONKAR LAL BERWA :
SHRI DEVEN SEN .
SHRI JAGESWAR YADAV :
SHRI RAMAVATAR SHASTRI :
SHRI SURAJ BHAN :
SHRI ABDUL GHANI DAR :
SHRI GUNANAND THAKUR :

Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether it is a fact that Shri Himmat Singh, an independent candidate in the Banaskantha Constituency of of Gujarat for Lok Sabha By-Election has sent a telegram recently to the Chief Election Commissioner in regard to the

malpractices being indulged and intimidation being resorted to on a large-scale by his rivals and opponents ;

(b) whether it is also a fact that it has been urged in the said telegram to send an authorised representative to Banaskantha constituency so as to ensure 'Free and Fair Election' ;

(c) if the replies to the above parts be in the affirmative the details of the telegram and the action taken by Government thereon ;

(d) whether Government are aware of the fact that many complaints were being made in such open public meetings by other reputed and prominent persons in Gujarat ; and

(e) if so, the details thereof and the action taken thereon ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALEEM) : (a) and (b). Yes, Sir.

(c) A copy of telegram received from Shri Himmat Sinha is laid on the Table of the House. [*Placed in Library. See No. LT—1135/69*]. The same was forwarded to Chief Electoral Officer, Gujarat to make an immediate enquiry and take appropriate action.

(d) and (e). Shri B.K. Gadhvi, Election Agent for Shri Himmat Singh in his letter dated 2.4.1959 complained regarding misuse of Government machinery supporting a candidate of ruling party.

Maulana Ishaq Sambhali sent a telegram to Election Commission alleging large scale use of money, intimidation and corrupt practice by Congress and Swatantra parties.

The Complaints from Shri B. K. Gadhvi were based on presumptions and apprehensions and there were no specific matters on which action could be taken by the Election Commission.

The allegations made by Maulana Ishaq Sambhali are vague and indefinite and no action is possible.

ताज एक्सप्रेस रेलगाड़ी को ग्वालियर तक बढ़ाना

9525. श्री रामावतार शर्मा : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सच है कि संर सपाटे तथा पर्यटन के दृष्टिकोण से ग्वालियर नगर एक बहुत महत्वपूर्ण होने के कारण ग्वालियर तथा दिल्ली के बीच भारी यातायात के लिए वर्तमान रेलों द्वारा पूरी व्यवस्था नहीं की जा सकती और आगरा भांसी ग्वालियर होती हुई दिल्ली से बम्बई तक मध्य रेलवे की इस लाइन पर आरम्भ से केवल दो ही रेलगाड़ियां चल रही हैं ;

(ख) यदि हां, तो क्या सरकार का विचार ताज एक्सप्रेस रेलगाड़ी को ग्वालियर तक बढ़ाने तथा उस पर अतिरिक्त जनता रेलगाड़ियां चलाने का है ; और

(ग) यदि नहीं, तो इस सम्बन्ध में क्या कठिनाइयां हैं ?

रेलवे मंत्री (डा० राम सुभग सिंह) : (क) फिलहाल 5 डाक 1 एक्सप्रेस और एक सवारी गाड़ियां इस खंड पर दोनों ओर से आती-जाती हैं जिन से ग्वालियर और दिल्ली के बीच में यातायात की आवश्यकताओं की पूर्ति पर्याप्त रूप से हो जाती है।

(ख) और (ग). सवाल नहीं उठता।

बांदा जंक्शन पर उपरि पुल

9526. श्री जामेश्वर यादव : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बांदा जंक्शन (मध्य रेलवे) पर रेलवे लाईन को पार करते